GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:167 ANSWERED ON:22.11.2012 NRDWP Pandey Shri Ravindra Kumar

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of the projects undertaken under National Rural Drinking Water Programme (NRDWP) in the country including Jharkhand during each of the last three years and the current year, State-wise;

(b) the present status of these projects as on date, State-wise;

(c) the details of the allocation made for this purpose during the said period; and

(d) the steps taken by the Government to complete these projects?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) & (b): The details of the schemes undertaken under the National Rural Drinking Water Programme (NRDWP) in the country, including in the state of Jharkhand, in 2009-10, 2010-11, 2011-12 and in the current year, and their present status as on 15.11.2012, as reported by the States on the Integrated Management Information System (IMIS) of the Ministry, is at Annexure I.

(c): The allocation and release made to the States under the NRDWP, during the last three years and the current year is given at Annexure II.

(d): The Government of India provides financial and technical assistance to States under the NRDWP to supplement their efforts to provide adequate safe drinking water to the rural population. Under the NRDWP, the State Governments are vested with the powers to plan, execute and implement drinking water supply schemes. The State Governments, in consultation with the Ministry, prepare Annual Action Plans to implement rural water supply schemes and activities under the programme, to cover partially covered and quality affected habitations with adequate and potable water supply. The Ministry monitors the progress of implementation of NRDWP through the online IMIS. Further, conferences of the State Secretaries in charge of rural water supply, regional review meetings, video conferencing etc are conducted periodically in which implementation status of the schemes is reviewed and States are urged to expeditiously complete the targeted schemes. Senior officers/ Programme officers /Technical officers of the Ministry visit the States to see the progress of implementation.